

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-114-2020****Joe C. Mathias****..... Petitioner****V e r s u s****State of Goa and others.****..... Respondents.**

Mr. Nitin Sardessai, Senior Advocate with Adv. Gaurang Panandikar for the Petitioner.

Mr. P. Faldessai, Addl. Government Advocate for the Respondent no.1.

Mr. A. Carvalho, Advocate for the Respondent no.4.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 27th August, 2020.

ORDER:

In this Writ petition, the petitioner has impugned a particular order and to have the same order enforced, the respondent no.4 has already filed a Writ Petition before the learned Division Bench. That means, both before the Single Judge and before the Division Bench, the same order is falling for consideration.

2. Under these circumstances, to avoid conflicting judgments the Registry will tag the matter with LD-VC-CW No.61 of 2020 pending before the Special Division Bench.

3. In the meanwhile, the status quo as on today shall be maintained.

DAMA SESHADRI NAIDU, J.

AP/-